

control of filariasis is being carried out are as follows:

States	Union Territories
1. Andhra Pradesh	1. Andaman & Nicobar Islands
2. Assam.	2. Laccadive, Minicoy and Amindive Islands
3. Bihar	3. Pondicherry
4. Gujarat	
5. Kerala	
6. Madras	
7. Madhya Pradesh	
8. Maharashtra	
9. Mysore	
10. Orissa	
11. Uttar Pradesh	
12. West Bengal	

दिल्ली के चिड़ियाघर में पशु-पक्षियों की कम खाद्य सामग्री का दिया जाना

१६०७. श्री प० ला० बाबूपाल : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के चिड़ियाघर में रहने वाले पशु-पक्षियों की खाद्य सामग्री उनको दी जाने वाली मात्रा से कम मिलती है; और

(ख) क्या यह भी सच है कि स्वयं कृषि मंत्री ने खाद्य वस्तुओं का निरीक्षण किया जिसमें शेरों को दिये जाने वाले मांस और हाथियों की घास आदि के लिए एक दिन में कई सेर कम पाया गया था ?

खाद्य तथा कृषि मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह) : (क) जी नहीं ।

(ख) कृषि मंत्री ने चिड़ियाघर के अपने एक दौरे के दौरान में पशु-पक्षियों को दिये जाने वाले मांस और हरी खाद्य वस्तुओं को कम पाया । आभलौर पर पूरी खाद्य सामग्री प्राप्त हुयेती थी परन्तु कम प्राप्त होने पर ऐसी कमी उसी दिन ठेकेदार द्वारा पूरी की जाती थी । यदि वह बकाया सामग्री को पूरा करने में असमर्थ होता तो उस हालत में यह ठेकेदार के खर्च पर बाजार से खरीदी जाती थी । अब यह आदेश दिया गया है कि

ठेकेदार पूर्ण सामग्री का एक ही बार कट्टा और ठीक वजन में सम्भरण करे ।

**Mental Hospital at Shahdara, Delhi**

1608. **Shri N. R. Laskar:** Will the Minister of Health be pleased to state:

(a) whether Government propose to establish a mental hospital at Shahdara;

(b) if so, the total amount granted so far for the proposed hospital;

(c) what will be the total number of beds;

(d) whether Government contemplate to open other hospitals of similar character; and

(e) if so, where?

**The Minister of Health (Dr. Sushila Nayar):** (a). Yes, Sir.

(b). Expenditure sanction of the established cost of Rs. 14,94,100 excluding departmental charges for the construction of the hospital has been accorded to the Delhi Administration.

(c) 116.

(d) No, Sir, not for the present.

(e) Does not arise.

**Commonwealth Institute of Biological Centre**

1609. **Shri N. R. Laskar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a sub-station of the Commonwealth Institute of Biological centre was opened at Kulu;

(b) if so, the purpose and special study that will be done by this Institute;

(c) whether some such other sub-stations will be opened at other places of India; and

(d) if so, the total number of such sub-stations?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh)** (a) Yes Sir, a temporary sub-station was recently opened at Kulu,

(b) To find out indigenous natural enemies of Sanjose Scale pest, which is attacking apple trees and to assist Punjab Government in the release of exotic parasites to control the pest. This station would also undertake survey of natural enemies of various pests of crops and forest trees.

(c) Two more new sub-stations one each at Rudrur in Andhra Pradesh and another at Pilani in Rajasthan will be established shortly.

(d) Fifteen besides two Collection Centres.

#### **Wagon Supply Position on Western Railway**

**1610. Shri Brij Raj Singh (Kota):** Will the Minister of Railways be pleased to state:

(a) the latest situation regarding the wagon supply with reference to the Western Railway on Kota-Baran and Kota - Ramgarmandi - Bhawanimandi sector;

(b) whether any complaints have been received by the grain merchants of this region regarding great hindrance and loss due to non-availability of wagons; and

(c) if so, what action has been taken to see that the movement of food-stuff is facilitated?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Rama swamy):** (a) During the period from 1-1-1962 to 31-7-62, 3901 wagons of foodgrains were loaded from stations on Kota-Baran and Kota-Ranganimandi-Bhawanimandi sections of Western Railway. On 31-7-62 there were only 56 indents of foodgrains outstanding on these sections.

(b) Presumably, the Hon'ble Member refers to complaints made by the grain merchants. Some complaints were received.

(c) Efforts are being made to clear the outstanding traffic as expeditiously as possible within the resources available.

#### **Jayanti Shipping Company**

**1611. Shrimati Sharda Mukerjee:** Will the Minister of Transport and Communications be pleased to state what progress has been made so far by the Jayanti Shipping Company towards fulfilling their contract with the Government of India for the acquisition of ships?

**The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):** Presumably, the hon. Member is referring to the agreement entered into as between the Shipping Development Fund Committee and the Jayanti Shipping Company Private Ltd., New Delhi, on the 18th February, 1962 for the grant of a loan of Rs. 2025 crores by the former to the latter to finance the acquisition of 13 ships. In term of this agreement, the Shipping Company are required to raise an initial paid-up equity capital of Rs. 1:50 crores for qualifying to receive any part of the loan from the Committee. The Company have informed Government on 2-8-1962 that their paid-up capital has been raised to Rs. 1:50 crores. Government are now making necessary verifications in this regard.

#### **Requirement of Fish**

**1612. Shri R. Barua:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total requirement of fish per year for India (State-wise);

(b) whether our country has been able to produce the required quantity;

(c) if not, what is the shortfall; and

(d) what steps Government are taking for pisciculture to supplement